

In the National Company Law Tribunal, New Delhi
Registrar

C.P No. 92 (ND) 2017

SECTION OF THE COMPANIES ACT, 2013: 241-242

In the matter of:

Dr. G. L. Purohit & Ors.

.....**Petitioner**

VS.

M/s Rajasthan Hospitals Ltd & Ors.

.....**Respondent**

Order delivered on 10.9.2018

Coram: Shiv Ram Bairwa, Registrar

For Petitioner (s) : Shri Ashish Porwal, Advocate

For Respondent(s) : None Appeared

ORDER

The respondent company is registered with ROC Rajasthan and pursuant to notification no. S.O. 3145 (E) dated 28th June, 2018 issued by Ministry of Corporate Affairs, Government of India, the matter stands transferred to NCLT Jaipur.

The parties are directed to appear before the NCLT Jaipur on 26.10.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar